

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008/3888 /A

From :- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, rd3 June, 2025.

Sub:- **Casual leave.**

Ref:- No.HC(IB)-VIG/01/2025/402-05 Dated 30.05.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh has been granted **casual leave on 02.06.2025, along with station leave permission w.e.f. the evening of 31.05.2025 to 02.06.2025.** The next senior most Judicial Officer available at the station shall remain in-charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008/3889-3890/A, dated 3.6.2025

Copy to:

1. ~~Shri~~ Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

03.06.25
JT. REGISTRAR (VIGILANCE)
